

- The worker population ratio (WPR) is estimated at 325 persons per 1000 persons.
- As per the usual principal status, the unemployment rate in the labour force is estimated to be 9.4 per cent.
- The survey results reveal that out of 1000 employed persons, 455 persons are employed in agriculture, forestry and fisheries group.
- Within the employed population, self employment is the dominant category. Out of 1000 persons employed, 439 persons are self employed.
- Among the self employed, 572 persons out of 1000 persons are employed in agriculture, forestry & fisheries group.

**Derivatives:**

Some of the characteristics of the population have also been derived on the basis the statistical information collected under the survey as stated below :

- In the 28 States/UTs surveyed, there are 238 million households, of which 172 million are rural and 66 million are urban.
- Based on the survey, the total population in the 28 States/UTs is estimated at 1182 million in 2009-10. The Rural and Urban break up of estimated population on the basis of survey conducted by Labour Bureau is estimated to be 872 million (73.8%) and 310 million (26.2%) respectively.
- The household size is estimated at 5.0, while it is 5.1 in the rural sector and 4.7 in the urban sector.
- The sex ratio (no. of females per 1000 males) is estimated at 917 for the rural and urban sectors combined, with 915 in the rural areas and 924 in the urban areas.
- The literacy rate for the population of age group 7 years & above is estimated to be 77.7 per cent at the overall level, with 74.6 per cent in rural areas and 86.0 per cent in urban areas.

**Minimum wages for agriculture workers**

297. SHRI SANJAY RAUT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Union Government is considering to make it mandatory for employers to enhance a minimum daily wages of Rs. 100/- a day to unskilled workers including those engaged in agriculture area;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to ensure that it is implemented properly at the every parts of the country?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Based on the recommendations given by the National Commission on Rural Labour (NCRL) in 1991, a National Floor Level Minimum Wage (NFLMW) was fixed at Rs.35/- per day in 1996. Since then, the NFLMW per day has been revised from time to time primarily taking into account the increase in the Consumer Price Index Number for Industrial Workers, which stands at Rs.100/- per day with effect from 01.11.2009. Since the NFLMW is a non-statutory measure, the State Governments are persuaded to fix/revise minimum wages in such a way that in none of the scheduled employments, the minimum wage is less than NFLMW. The Central Advisory Board (CAB) recommended that the NFLMW should be statutory. The recommendations are yet to be accepted by the Union Government for implementation.

(c) The enforcement of the Minimum Wages Act, 1948 is secured at two levels. While in the Central sphere, the enforcement of the Minimum Wages Act, 1948 is secured through the Inspecting Officers, of the Chief Labour Commissioner (Central) commonly designated as Central Industrial Relations Machinery (CIRM), the compliance in the State sphere is ensured through the State Enforcement Machinery. They conduct regular inspections and in the event of detection of any case of non-payment or under-payment of minimum wages including overtime wages, they advise the employers to make payment of the shortfall of wages. In case of non-compliance, penal provisions against the defaulting employers are invoked. The details regarding enforcement of the Minimum Wages Act, 1948 in respect of all scheduled employments including agriculture in the Central and the State sphere during the last year i.e., 2009-10 as available, is enclosed as Statement.

**Statement**

*Details regarding enforcement of Minimum Wages Act, 1948 during 2009 - 10*

S.No.	Name of the State/UTs	Inspections made	Irregularities		Claims	Prosecution cases			Amount of		Amount of Fine	
			Detected	Rectified	Filed	Settled	Pending	Filed	Decided	Compen- sation Awarded (Rs.'000)	Impo- sed	(Rs.'000) Recovered
1	2	3	4	5	6	7	8	9	10	11	12	13
	Central Sphere#	15951	161562	173225	2724	2046	51512	5599	3415	9801	2342	-
	State Sphere											
1	Andhra Pradesh	65115	7368	4461	8504	7723	356	720	186	3571	67	10
2	Arunachal Pradesh*	29	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Assam	8683	5589	3659	80	71	18	8	3	1018	Nil	Nil
4	Bihar	241509	49925	48258	25596	14361	1296	275	4	10704	2218	-
5	Chhattisgarh*	6522	1076	633	156	231	11721	1094	375	25	120	371
6	Delhi	5522	5359	4365	263	132	N.A	876	87	7385	165	165
7	Goa*	971	7003	98	2	9	17	9	3	Nil	12	-

1	2	3	4	5	6	7	8	9	10	11	12	13
8	Gujarat	19462	81374	54209	0	0	46383	3514	4987	13566	5792	5792
9	Haryana	1612	316	316	231	175	1126	217	214	6602	79	-
10	Himachal Pradesh	3043	3043	2947	11	10	9	6	131	168	86	-
11	Jammu & Kashmir	1981	120	-	2	1	548	269	168	-	0.624	-
12	Jharkhand	39162	13206	4788	18252	728	669	26	1	2327	1	-
13	Karnataka	21168	21168	2186	1480	1855	2028	1443	944	13994	1270	-
14	Kerala	32786	68861	24274	307	109	690	1567	1384	2412	1481	1481
15	Madhya Pradesh	6681	2307	2724	233	205	3218	1049	501	524	227	52
16	Maharashtra	50537	55774	41074	5	1	1808	230	172	8459	148	38
17	Manipur	1284	8	8	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18	Meghalaya	238	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20	Nagaland	30	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21	Orissa	20751	16786	9999	97	1	10700	681	7	Nil	2	-
22	Punjab	14624	2818	2209	250	142	4996	335	211	130	143	-

23	Rajasthan	8577	146	88	348	193	838	45	43	7339	23	-
24	Sikkim	8250	-	-	-	-	-	-	-	-	-	-
25	Tamil Nadu	152084	3597	2	950	737	2557	163	107	19518	92	42
26	Tripura	19444	Nil	Nil	Nil	Nil	88	Nil	Nil	Nil	230	Nil
27	Uttarakhand	3398	1007	328	153	133	286	342	210	913	57	57
28	Uttar Pradesh	38683	13247	1081	4573	5361	5377	1224	1300	1864000	304	-
29	West Bengal	8695	2980	1896	-	-	1026	275	83	-	43	-
30	Andaman & Nicobar Islands	48	240	240	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
31	Chandigarh	375	77	56	26	21	-	21	27	29	11	-
32	Dadra & Nagar Haveli	21	4	4	1	1	2	1	-	9	-	-
33	Daman & Diu*	395	-	-	-	-	-	-	-	-	-	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-
35	Puducherry	7010	185	185	Nil	Nil	1	Nil	1	Nil	0.5	0.5

# Provisional

\* Relates to the Calendar year i.e. 2009